

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 586
TO BE ANSWERED ON 24.07.2023**

EPF SCHEME

**†586. DR. SANGHMITRA MAURYA:
SHRI SANJAY JADHAV:
SHRIMATI KESHARI DEVI PATEL:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the salient features of Employee Provident Fund scheme;**
- (b) the estimated number of employees covered under EPF scheme at present, State/UT-wise;**
- (c) the total number of employees who are contributing in EPF on regular basis, State-wise particularly the employees of Badaun and Prayagraj Parliamentary Constituencies of Uttar Pradesh and Ratnagiri-Sindhudurg Parliamentary Constituencies of Maharashtra ;**
- (d) whether the Government proposes to relax the eligibility norms to provide benefit to the beneficiaries, if so, the details thereof and the time by which it is likely to be implemented; and**
- (e) whether a large number of EPF accounts of the staff/employees are lying inactive for the last many years, if so, the details thereof along with the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): The Employees' Provident Fund (EPF) Scheme, 1952 is one of the three schemes framed under the Employees' Provident Funds and Miscellaneous Provisions (EPF & MP) Act, 1952. The EPF Scheme, 1952 aims at providing social security to employees employed in an EPF covered establishment. Under the EPF, Scheme, 1952, an employee of any covered establishment drawing monthly wages up to Rs. 15,000 is statutorily required to join the fund and to contribute 12% of wages, which includes basic wages, dearness allowance and retaining allowance, if any. The employer is also required to contribute 12% of the wages. The Employees' Provident Fund is managed by a Board of Trustees consisting of representatives from

Contd..2/-

Central Government, employers, employees and State Governments. A member of the EPF Scheme, 1952 is entitled to the benefit of withdrawal and advance for various purposes (viz. for purchase/construction of dwelling house, illness, education, marriage, Covid-19, etc.) from the EPF as per the provisions contained in the said scheme. A member is also entitled for credit of interest on his/her PF accumulations each year.

(b) & (c): The State/UT-wise (including details of Badaun and Prayagraj districts of Uttar Pradesh and Ratnagiri and Sindhudurg Districts of Maharashtra) details of employees (Universal Account Numbers contributing atleast once during last one year from Wage month July, 2022 to June, 2023 and not exited) contributing in EPF on regular basis are at Annexure.

(d): The wage ceiling for coverage under the EPF Scheme, 1952 is revised from time to time. Presently, it is Rs.15000/- per month since 01.09.2014.

(e): As per paragraph 72(6) of the EPF Scheme 1952, certain accounts are classified as Inoperative Accounts. All such Inoperative Accounts, however, have definite claimants. As on 31.03.2022, the total amount in Inoperative Accounts is Rs. 4962.70 crore.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 586 TO BE ANSWERED ON 24.07.2023 BY DR. SANGHMITRA MAURYA, SHRI SANJAY JADHAV, SHRIMATI KESHARI DEVI PATEL REGARDING 'EPF SCHEME'

State/UT-wise (including details of Badaun and Prayagraj districts of Uttar Pradesh and Ratnagiri and Sindhudurg districts of Maharashtra) details of employees (Universal Account Numbers contributing atleast once during last one year from Wage month July, 2022 to June, 2023 and not exited) contributing in EPF on regular basis.		
Sl. No.	State/UT	Employees
1	ANDAMAN AND NICOBAR ISLANDS	20240
2	ANDHRA PRADESH	1500966
3	ARUNACHAL PRADESH	11642
4	ASSAM	361954
5	BIHAR	1163720
6	CHANDIGARH	594835
7	CHATTISGARH	656683
8	DADRA AND NAGAR HAVELI	165025
9	DAMAN AND DIU	109811
10	DELHI	4007063
11	GOA	250279
12	GUJARAT	4187709
13	HARYANA	3617407
14	HIMACHAL PRADESH	435518
15	JAMMU AND KASHMIR	194754
16	JHARKHAND	690022
17	KARNATAKA	7537917
18	KERALA	1249560
19	LADAKH	2356
20	LAKSHADWEEP	40
21	MADHYA PRADESH	1453179
22	MAHARASHTRA	13431905 Ratnagiri (37782) & Sindhudurg (8422)
23	MANIPUR	16924
24	MEGHALAYA	41049
25	MIZORAM	4234
26	NAGALAND	11224
27	ODISHA	1091497
28	PUDUCHERRY	132719
29	PUNJAB	851871
30	RAJASTHAN	1725304
31	SIKKIM	30711
32	TAMIL NADU	6530368
33	TELANGANA	3966619
34	TRIPURA	33572
35	UTTAR PRADESH	3145415 Badaun(4287) & Prayagraj(76790)
36	UTTARAKHAND	734969
37	WEST BENGAL	3264085
	Total	63223146
